

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.80 (ND)/2012
RT CP No.64/Chd/Pb/2016
with
CA No.391/2012**

In the matter of:

Prince Sagar Jasuja & Anor.Petitioners.

Versus

M/s Shakti Spinner Ltd. OrsRespondents.

Present: Mr.Vaibhav Sahni, Advocate for petitioners.
Mr.Aalok Jagga, Advocate for respondent.

Learned counsel for both the parties submit that they will submit a joint list of the Chartered Accountants for preparing valuation report of the shares and also considering the value of properties. List the matter on 02.11.2017 for providing the list of the proposed valuers and further hearing.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

October 11, 2017.
Ashwani